

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3727
ANSWERED ON:20.03.2013
DEEMED UNIVERSITIES
Scindia Smt. Yashodhara Raje

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the criteria adopted for granting deemed university status to an institute;
- (b) the process adopted for evaluation of research work conducted on the subjects related to new sectors in these universities;
- (c) whether the University Grants Commission assess the desired educational and research infrastructure and financial condition for such research work in context to these universities before according the status of deemed universities; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. SHASHI THAROOR)

(a) The proposals received for the deemed-to-be-university status are examined by the University Grants Commission (UGC) as per the provisions contained in clause 4.0 of the UGC (Institutions Deemed to be Universities) Regulations, 2010. The details are available on the UGC's website: www.ugc.ac.in.

(b) The research work is evaluated by the UGC with the help of Expert Committee consisting of renowned experts from the related fields and nominees of the Statutory Council(s) concerned.

The Expert Committee assesses the applicant institutions on the following eligibility criteria related to research work:-

1. Shall possess the necessary infrastructure for quality research and seamless access to modern information resources (including e-resources).
2. Shall have a proven record of securing merit-based extramural research funding from various public / private agencies.
3. Shall have created research output and generated Intellectual Property in the form of research papers, patents, copyrights, M.Phil. and Ph.D. degrees and also facilitated transfer of technology as a desirable attribute.

(c) & (d) Yes, Madam. The UGC assesses the desired educational and research infrastructure and financial condition of these institutions before according the status of a deemed to be university as per clause 7.0 of the UGC (Institutions Deemed to be Universities) Regulations, 2010. The details are also available on the UGC's website: www.ugc.ac.in.